RECOMMENDATIONS OF CHIEF MINISTERS REGARDING STUDENTS* INDISCIPLINE

PRATAP 386 RAJA SHANKAR SINGH: SHRI RAM SAHAI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the State Chief Ministers in a meeting held on made December 14. 1964 certain recommendations in regard to the curbing of indiscipline among students;
- (b) if so, what were the recommendations;
- (c) the reasons for not implementing these recommendations; and
- (d) whether these recommendations are likely to be implemented now in view of the recent students' unrest?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR): (a) to (d). The information required is given in the statement attached.

STATEMENT

- (a) Yes. Sir.
- (b) The main recommendations were:
 - (i) Strikes by students should not under any circumstances be countenanced and severe dis-disciplinary action should be taken to deal with unlawful activities on the part of students.
- (ii) Political interference should be discouraged; the authority of Heads of educational institutions should be strengthened and parents' help should be taken fully.
- (iii) Ways and means should be devised by which students

should be encouraged to occupy themselves usefully during leisure hours and long vacations.

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- (iv) Suggestions made at the Conference should be pursued by a joint unit of the Ministries of Home Affairs and Education and the situation should be periodically reviewed at the Zonal Council's; a Conference of Vice-Chancellors may be convened to consider the problem of Students' indiscipline.
- (c) and (d). The suggestions made at the Chief Ministers' Conference communicated to the Chairman, University Grants Commission and the Commission considered the matter in March, 1965. The Commission decided to set up a committee under the Chairmanship of Dr. T. Sen to examine the problem. The recommendations of the Sen Committee along with the views expressed by the Education Commission on the question were considered by a panel of Vice-Chan-cellors and educationists in October. 1966. The Chairman, University Grants Commission, has forwarded, for suitable action, to Vice-Chancellors of all Universities the report of the Sen Committee as a^o the conclusions reached by the panel.

ALL INDTA SERVICE FOR MEDICAL AND HEALTH ENGINEERING

387. RAJA SHANKAR PRATAP SINGH: WiV the Minister of HOME AFFAIRS be pleased to state:

- Ca) whether the Government of India propose to create an All-India Service for Medical and Health Engineering; and
 - (b) if so, the details of the proposal?

THE DEPUTY MINISTER IN THE MTNTSTRY OF HOME AFFAIRS (SHRI P. S. NASKAR): (*a*) and (b). A proposal to constitute th*

Public Health Engineering Branch of the Indian Service of Engineers is under examination, in consultation with the State Governments.

REBUILDING OF KHEM KARAN

388. RAJA SHANKAR PRATAP SINGH: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

- (a) whether it is a fact that the Government of Punjab has submitted a scheme to the Central Government regarding the rebuilding of Khem Karan;
 - (b) if so, the details thereof; and
- (c) whether any decision has been taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) No, but a plant for the construction of a complex of public buildings and a residential colony at a site adjacent to the old Khem Karan town has been received;

- (b) The project provides for:
 - (i) acquisition and development of about 58 acres of land;
- (ii) construction, of essential public buildings, such as educational institutions, dispensary, municipal office, veterinary hospital, etc. and also grain market-cum-shopping centre, bus stand, tractor workshopcum-training centre, etc.;
- (iii) construction of a residential colony of 275 houses of different types.
- (c) The matter is under the consi deration of Government.

POLICE ENCOUNTERS WITH NAGA HOSTTLES

389. RAJA SHANKAR PRATAP SINGH: Will the Minister off HOME AFFAIRS be pleased to state:

- (a) how many incidents of police encounters with Naga hostiles occurred during the month of September and October, 1966; and
- (b) how many polic_e officials were killed in these encounters?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) There were seven encounters

(b) Four police officials were killed.

HALDIA REFINERY PROJECT

- 390. SHRI NIREN GHOSH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to answer to Unst&rred Question given in the Rajya Sabha on 29th July, 1966 and state:
- (a) whether the terms of agreement of the Haldia Refinery Project have since been finalised; and
- (b) the time by when the construction work will start?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) No.

(b) Nothing definite can be said about this until all necessary agreements have been finalised.

धार्मिक तथा नैतिक शिक्षा

391. श्री राम सहाय : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि क्या देश में सभी वर्गों के छात्रों को धार्मिक तथा नैतिक शिक्षा देने के लिए कोई कार्यक्रम बनाया गया है ?

f [RELIGIOUS AND MORAL EDUCATION

- 391. SHRI RAM SAHAI: Will the Minister of EDUCATION be pleased to state whether any programme has been drawn up for imparting religious and moral education to the students of all categories in the country?
 - t[] English translation.